

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1131
TO BE ANSWERED ON 8TH DECEMBER, 2023**

MEDICAL EDUCATION INSTITUTES

**1131. SHRI Y.S. AVINASH REDDY:
DR. MANOJ RAJORIA:
SHRI SUMEDHANAND SARASWATI:
DR. SANGHMITRA MAURYA:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the initiatives taken to uplift and strengthen Medical Education Institutes in the country; and
- (b) the aims and notable achievements of the said initiatives?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) & (b): The Ministry of Health & Family Welfare administers a Centrally Sponsored Scheme (CSS) for 'Establishment of new medical colleges attached with existing district/referral hospitals' with preference to underserved areas and aspirational districts, where there is no existing Government or private medical college with fund sharing between the Centre and State Governments in the ratio of 90:10 for North Eastern and Special Category States and 60:40 for others. Under the Scheme, all the envisaged 157 Government medical colleges have already been approved in three phases. Some of the measures/ steps taken by the Government to augment the medical education facilities and to improve the medical standards in the country include:

- i. Centrally Sponsored Scheme (CSS) for establishment of new medical colleges by upgrading district/ referral hospital under which 157 new medical colleges have been approved, out of which 108 are already functional.

- ii. CSS for strengthening/ upgradation of existing State Government/ Central Government medical colleges to increase the number of MBBS (UG) and PG seats.
- iii. Under “Upgradation of Government medical colleges by construction of Super Specialty Blocks” of PMSSY scheme, a total of 75 projects have been approved, of which 64 projects are complete.
- iv. Under the Central Sector Scheme for setting up of new AIIMS, 22 AIIMS have been approved. Undergraduate courses have started in 19 of these.
- v. Relaxation in the norms for setting up of medical college in terms of requirement for faculty, staff, bed strength and other infrastructure.
- vi. DNB qualification has been recognized for appointment as teaching faculty to take care of shortage of faculty.
- vii. Enhancement of age limit for appointment/ extension/ re-employment against posts of teachers/dean/principal/ director in medical colleges upto 70 years.
